resources available, and depending upon the ability of the State Government to utilize the funds.

(d) Does not arise.

दिल्ली में चोर की तलाशी न लेने का पुलिस पर आरोप

9527. श्री महाराज सिंह भारती : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 2 मार्च, 1968 को एक बदमाश आदमी ने थाना पहाड़गंज में एक बरात को धोखा दिया और जवाहरात लेकर भाग गया था और पुलिस ने उसे पकड़ लिया था ;

(ख) क्या यह भी सच है कि अपराधी ने अपना अपराध स्वीकार किया और अपने सह-अपराधी का नाम भी बताया था परन्तु पुलिस ने उनमें से किसी की तलाशी नहीं ली और उन्हें छोड़ दिया; और

(ग) क्या सरकार को ऐसी कोई शिकायत मिली है कि पुलिस ने घूंस लेकर इन अपराधियों को छोड़ दिया था ?

गृह-कार्य मन्त्रालय में राज्य मंत्री (श्री विद्याचरण शुक्ल) : (क) और (ख). 2.3.1968 को दिल्ली पुलिस को सूचित किया गया था कि एक व्यक्ति जो अपने को एक कुली बतलाता था पहाड़गंज में एक बरात का एक बक्सा लेकर चला गया जिसमें जवाहरात थे। पुलिस द्वारा जांच पड़ताल के दौरान एक व्यक्ति संदेह में गिरफ्तार किया गया था। उसने कई परस्पर विरोधी वक्तव्य दिये। उस का कोई सह-अपराधी नहीं था। फिर भी उस ने एक दुकान का नाम बतलाया जहां तथाकथित उसने कुछ सम्पत्ति बेची थी। पुलिस द्वारा जांच करने पर यह झूठ पाया गया। इस समय यह व्यक्ति जमानत पर छूटा हुआ है। मामले में अभी तहकीकात की जा रही है।

(ग) जी हां, श्रीमान। शिकायत की जांच की गई है और आरोप निराधार पाए गये।

Syllabus for Engineering Course

9528. SHRI G. S. MISHRA : Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that the syllabus prescribed for engineering course in India has become outdated and does not account for the latest developments in various engineering disciplines ;

(b) if so, the steps being taken by Government to reorient the prescribed syllabus ;

(c) whether it is also a fact that in many of the technical institutions the laboratory and workshop equipments and their spares are not adequately provided ; and

(d) if so, the details of provision in the current financial year ?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) and (b). The All India Council for Technical Education with the assistance of its Board of Engineering Studies is revising periodically the syllabii and curricula of engineering courses, bringing them in line with latest developments, and advising technical institutions.

(c) No, Sir. The laboratories and other instructional facilities are being provided generally according to the standards laid down by All-India Council for Technical Education.

(d) In the current financial year, a total provision (Plan) of Rs. 22.14 crores has been made in the Central budget for technical education. Of this amount, about Rs. 4.19 crores is for equipment. The State Governments also have made similar provision in their respective budget, but the precise details are not readily available.

Theft in Supreme Court Building

9529. SHRI MAHANT DIGVIJAI NATH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a theft was